NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 69/14/ND/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s. Gov Controls India Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME

DESIGNATION

REPRESENTATION SIG

SIGNATURE

Present:

None

ORDER

Notice to the ROC, returnable on 10th November, 2017. Dasti.a. well.

(Ina Malhotra) Member (J)